

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-15/2013 Pt./1646 /A

From :- Shri Kaushik Kumar Sharma
Joint Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
Sri Abhijit Bhattacharyya,
Presiding Officer/Member
MACT Nalbari.

Dated Guwahati the ^{et} 1 April, 2019.

Sub: **Permission to remain away from station.**

Ref:- Your letter no. MACT/N/139 Dated 29.03.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to remain away from the station from the evening of 30.03.2019 till the morning of 01.04.2019, as prayed for.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-15/2013 Pt./1647 /A, dated 01.04.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Relax